GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 165 ANSWERED ON 11/03/2025

BENEFICIARIES UNDER IGNDPS

*165. DR. KALYAN VAIJINATHRAO KALE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of Central Government beneficiaries under the Indira Gandhi National Disability Pension Scheme (IGNDPS) since 2019, year/State-wise;
- (b) whether the Government proposes to increase the sum received under IGNDPS, if so, the details thereof and if not, the reasons therefor;
- (c) the number of beneficiaries under IGNDPS that have been removed since 2019 along with the reasons therefor, year/State-wise;
- (d) the details of the total number of IGNDPS beneficiaries removed due to the cancellation or freezing of bank accounts as a result of non-linking with Aadhaar since 2020, State-wise; and
- (e) the details of cancellations or suspensions of disability pensions since the Government of India's order requiring the mandatory upload of disability certificates on the UDID Portal, month/State-wise?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 165 FOR 11.03.2025REGARDING BENEFICIARIES UNDER IGNDPS

- (a): Total number of beneficiaries under the Indira Gandhi National Disability Pension Scheme (IGNDPS) since 2019, year-wise and State-wise on the basis of digitized beneficiaries or state cap whichever, is lower is given at Annexure-I
- (b): While considering the continuation of National Social Assistance Programme (NSAP) schemes for the 15th Finance Commission cycle (2021-26), the revision in beneficiary coverage and rate of assistance under the schemes were considered by the Government. However, considering the available financial space, the Government has approved continuation of NSAP schemes in its present form. At present, there is no proposal under consideration to revise the coverage/rate of assistance under NSAP
- (c): Beneficiaries are removed from the data-base due to various reasons such as death of beneficiary, duplicate record, migration, not meeting eligibility criteria, invalid Bank/ Post Office Account, Auto-stoppage by bank through PFMS (Public Finance Management System) due to death of beneficiaries etc. State-wise andyear-wise details of IGNDPS beneficiaries removed since, 2019, as per the NSAP- Pension Payment system (NSAP-PPS), is given at Annexure-II.
- (d): As per scheme guidelines, the State/UT should develop a careful plan sensitive to the special needs of the beneficiaries to enable them to get Aadhaar numbers through proactive outreach. This should be followed up by seeding the Aadhaar numbers in the Bank/Post office accounts. It is for State/UT to ensure that no beneficiary is denied his or her entitlements for the reasons that she/he has no bank/post office account and/or Aadhaar number. However, State-wise number of beneficiaries removed due to invalid Bank/ Post office account from 2020-21 to current year is given at Annexure-III.
- (e): NSAP guidelines do not stipulate mandatory uploading of disability certificates on the Unique Disability ID (UDID) Portal for sanctioning of pension under IGNDPS.

Annexure referred to in part (a) of LokSabha Starred Question No. 165 to be answered on 11.03.2025 regarding Beneficiaries under IGNDPS

State-wise and year-wise number of beneficiaries under the Indira Gandhi National Disability Pension Scheme

SI. No.	States/UTs	Number of beneficiaries under IGNDPS							
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25		
1	Andhra Pradesh	24413	24413	24413	24413	24412	24412		
2	Bihar	120562	120562	126156	126156	127100	127100		
3	Chhattisgarh	31245	32017	31953	31985	32085	32085		
4	Goa	41	41	466	466	466	466		
5	Gujarat	10774	12370	20557	20300	20327	20327		
6	Haryana	11537	11537	11537	11537	16583	16583		
7	Himachal Pradesh	851	851	853	853	853	853		
8	J & K	2769	2426	2426	2426	2426	2077		
9	Jharkhand	24836	25598	26496	26516	26067	25530		
10	Karnataka	43639	43639	43639	44825	44825	36815		
11	Kerala	29935	29935	29935	29935	66928	29791		
12	Madhya Pradesh	99924	99924	99924	99924	101470	101470		
	Maharashtra	7654	8522	8870	9106	9322	9322		
14	Odisha	82182	86767	85805	90754	89433	89379		
15	Punjab	5151	4710	5656	5982	5982	5815		
16	Rajasthan	28137	29496	30502	30513	23468	23950		
17	Tamilnadu	57201	57201	63261	63261	64096	55358		
18	Telangana	17448	17448	17448	17448	20578	20578		
19	Uttar Pradesh	73213	73213	75280	75280	85773	85773		
20	Uttarakhand	2822	2822	2880	2880	2880	2880		
21	West Bengal	65177	65802	61539	61019	56700	54610		
22	Arunachal Pradesh	112	1284	112	112	112	112		
23	Assam	18916	18916	18916	34864	33139	33226		
24	Manipur	1007	1007	1007	1005	918	905		
29	Meghalaya	969	969	969	1558	1558	1558		
26	Mizoram	400	400	400	686	722	722		
27	Nagaland	960	960	960	960	1011	1011		
28	Sikkim	451	451	457	457	457	457		
29	Tripura	1954	1783	1769	1856	2131	2030		
30	A&N Islands	1	1	2	2	2	2		
31	Chandigarh	100	100	100	100	100	100		
32	D&N Haveli and D&D	208	208	254	320	310	310		
33	NCT Delhi	6321	6321	6321	4647	4601	4539		
34	Ladakh	NA	363	150	219	219	219		
35	Lakshadweep	51	51	51	51	51	51		
36	Puducherry	1259	1259	1259	1259	1271	1271		
	TOTAL	772220	783367	802323	823675	868376	811687		

Annexure referred to in part (c) of LokSabha Starred Question No. 165 to be answered on 11.03.2025 regarding Beneficiaries under IGNDPS

State-wise and year-wise details of beneficiaries removed under IGNDPS

	2019-	2020-	2021-	2022-	2023-	2024-	
Name of State	2020	2021	2022	2023	2024	2025	Total
KARNATAKA	0	0	0	0	8010	267	8277
DELHI	0	0	5	50	76	49	180
LADAKH	0	0	0	0	0	54	54
RAJASTHAN	0	0	0	0	0	3336	3336
MANIPUR	366	282	0	174	30	26	878
WEST BENGAL	1903	17562	1673	5054	3173	1543	30908
MADHYA PRADESH	0	0	0	0	0	0	0
DADRA AND NAGAR							
HAVELI AND DAMAN							
AND DIU	0	198	0	0	0	0	198
GUJARAT	274	746	5592	740	698	644	8694
BIHAR	0	0	0	0	396	0	396
CHANDIGARH	0	0	0	0	0	0	0
TRIPURA	648	92	356	348	462	118	2024
JHARKHAND	651	628	605	584	640	229	3337
ASSAM	1030	1706	1342	3804	876	2357	11115
PUNJAB	0	0	0	0	217	1	218
JAMMU AND KASHMIR	0	22	34	94	1286	480	1916
ODISHA	7867	9965	4915	1477	1785	2486	28495
MEGHALAYA	486	122	68	76	140	68	960
MIZORAM	94	20	56	62	42	22	296
MAHARASHTRA	1072	456	908	1906	1020	292	5654
CHHATTISGARH	3914	1988	1740	1616	1410	1590	12258
TAMIL NADU	0	0	0	0	11843	2834	14677
SIKKIM	0	0	0	0	0	0	0
LAKSHADWEEP	2	2	0	8	0	0	12
HARYANA	0	0	0	0	178	0	178
UTTAR PRADESH	0	0	0	0	0	1	1

(Source: NSAP-PPS)

Annexure referred to in part (d) of LokSabha Starred Question No. 165 to be answered on 11.03.2025 regarding Beneficiaries under IGNDPS

State-wise and year-wise no. of beneficiaries whose pension stopped due to invalid account

STOPPED DUE TO INVALID ACCOUNT							
	2020-	2021-	2022-	2023-	2024-		
State_name	2021	2022	2023	2024	2025		
DELHI	0	0	6	8	3		
MANIPUR	54	0	0	0	0		
WEST BENGAL	8253	45	25	156	38		
THE DADRA AND NAGAR							
HAVELI AND DAMAN AND							
DIU	12	0	0	0	0		
GUJARAT	250	942	22	14	8		
TRIPURA	0	0	0	196	0		
JHARKHAND	22	5	15	90	6		
ASSAM	12	18	82	22	60		
JAMMU AND KASHMIR	0	0	20	80	2		
ODISHA	195	29	19	12	20		
MEGHALAYA	0	0	0	10	4		
MIZORAM	0	0	0	0	0		
MAHARASHTRA	2	82	88	16	8		
CHHATTISGARH	24	10	16	74	22		
LAKSHADWEEP	0	0	0	0	0		

(Source: NSAP-PPS)
